

with reference to the reply given to parts (b) to (e) of Unstarred Question No. 634 on the 6th April, 1967 relates to the 'first hundred violators' referred to in part (b) of the same question and not to the 2660 cases of foreign exchange violations registered in the year 1966 by the Enforcement Directorate

(b) and (c) Information regarding the names of the persons, the amounts involved and the action taken by the Government in the first 100 cases of violation of foreign exchange regulations in 1966 will be separately furnished in fulfilment of the assurance given in respect of Unstarred Question No 634 answered on the 6th April, 1967

**Sale of Plots by D.D.A.**

6188. Shri Atal Bihari Vajpayee  
Shri Hukam Chand Kachwal  
Shri Onkar Singh:  
Shri Brij Bhuvan Lal:  
Shri Sharda Nand-  
Shri N. S. Sharma:  
Shri Ram Singh Ayarwal:

Will the Minister of Works, Housing and Supply be pleased to state

(a) whether the Delhi Development Authority have formulated any scheme for the sale of developed residential plots at no-profit no-loss basis to the low and middle income group people living in Delhi,

(b) if so, the main features thereof and

(c) whether the plots will be allotted by the drawing of lots?

The Deputy Minister in the Ministry of Works, Housing and Supply (Shri Iqbal Singh): (a) to (c) At present, developed residential plots are allotted at pre-determined rates and by draw of lots only to the persons belonging to low income group. The scheme is, however, under review.

1480 (A1)—

**Anti-T.B. Drugs**

6189. Shri S. M. Banerjee:  
Shri Madhu Limaye:

Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that free anti-TB drugs will be supplied to the various States during the Fourth Plan,

(b) whether some financial aid in addition to free supply of drugs will also be given to States for eradication of Tuberculosis, and

(c) if so the total amount provided therefor in the Fourth Plan?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) to (c) Yes Anti-TB drugs and financial aid were provided to the States during 1966-67. Provision for such assistance has also been made for the year 1967-68. It is proposed to continue such assistance for the remaining period of the Fourth Plan. The total allocation for the Fourth Plan has not yet been finalised.

**Servicing Charges Payable to Foreign countries**

6190. Shri Siddheshwar Prasad: Will the Minister of Finance be pleased to state

(a) the rate of servicing charges payable to the countries concerned from 1960 to 1966

(b) the amount paid to different countries annually as servicing charges from 1955 to 1966, and

(c) the result of the request made by India to the countries concerned for lowering down the servicing charges?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) The rate of servicing (interest) charges payable to the countries concerned on loans authorised by them to Government from 1960